

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 306
TO BE ANSWERED ON FEBRUARY 03, 2022**

IMPLEMENTATION OF NUDM IN TAMIL NADU

NO. 306. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the budgetary allocation for the implementation of National Urban Digital Mission (NUDM) in Tamil Nadu;**
- (b) the details of various projects undertaken under NUDM which facilitates transgenders and women;**
- (c) the details of public-private partnership projects undertaken under NUDM in Tamil Nadu; and**
- (d) whether the stakeholder consultations for these programmes included affected communities and if so, the details thereof?**

**ANSWER
THE MINISTER OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (d): National Urban Digital Mission (NUDM) aims to build shared digital infrastructure that will strengthen capacity of India's urban ecosystem to solve complex urban problems at scale and speed.

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NUDM will make available to all States and Union Territories (UTs) foundational digital building blocks, ready-to-use platforms, standards, specifications, and frameworks for improving urban governance. It supports States and UTs in delivering online municipal services to their citizens including women and transgenders. The implementation of NUDM is being anchored by the Centre for Digital Governance (CDG) at National Institute of Urban Affairs (NIUA). Stakeholders' consultation is part of the approach towards implementation of NUDM, and engagements have been held with various State Governments, including Tamil Nadu. The allocation under NUDM is utilized to develop ready-to-use platforms, software applications, frameworks, tools etc. which are made available for the benefit of all States/UTs.
